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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 218/16	TP 203/17	For filing accounting treatment certificate	391/ 394	Aptean Software India Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema Hatti	Roc	
2)	CK. Nandakumar Raghuram Cadambi	Petitioner	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC is present. Assistant from O.L office is absent. Heard the Counsel and also Smt. Prema Hatti, Standing Counsel for ROC. List it for orders on 03/11/2017.


Member (T)


Member (J)